(c) Total number of doctors from Rajasthan who have undertaken this course are:-

SI. No.	No. of doctors	Batch of year	Result	
1.	02	2009-10	Passed	
2.	05	2010-11	Passed	
3.	05	2011-12	On-going	

(d) and (e) The Government of Rajasthan has informed that it is taking maximum benefit of the said training by posting three trained doctors on administrative posts and other four would be posted after lifting of ban on transfers.

### Unethical practice of pharma companies to evade pricing control

872. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Ministry is aware of the unethical and corrupt practices by the pharma companies by which while retaining the popular brand names of their price controlled products they change the ingredients to evade ceiling prices;

(b) if so, whether the Ministry has examined such incidents from the stand point of prices as well as the health of the people;

- (c) if so, what is Government's reaction thereto; and
- (d) the action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) to (d) Yes. The issue was deliberated with the State Drug Controllers also in the meeting of the Drugs Consultative Committee. The State Drug Controllers were asked not to grant licences in such cases. Further, with the enactment of the Drugs and Cosmetics (Amendment) Act, 2008 and consequent enhancement of the penal provisions under the Act, any such attempt which results in tampering with the quality of the drugs is punishable thereunder.

#### Programmes for improving coverage of institutional deliveries

873. SHRI HUSAIN DALWAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the programmes and schemes being run by the Ministry which aim for improving the coverage of institutional deliveries in the country as according to the findings of the National

Family Health Survey (NFHS) the coverage of institutional deliveries in India was below 50 per cent; and

(b) the total amount of funds released by Government to the States under each of these schemes during 2004-05 to 2006-07, State-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) As per National Family Health Survey-III (NFHS-III), the institutional deliveries in the country was 38.7% (2005-06) which in the District Level Household and Facility Survey (DLHS-III) in 2007-08 rose to 47%. As per the Coverage Evaluation Survey (CES, 2009) by UNICEF, the same was 72.9%. Institutional deliveries as a proportion of the total reported deliveries, as reported by the States through the Health Management Information System (HMIS) for the year 2010-11, has increased to 78.5%.

Under the National Rural Health Mission (NRHM) and within its umbrella, the Reproductive and Child Health Programme Phase-II, steps taken to increase the institutional delivery rates across the country include the following:—

- Promotion of institutional deliveries through Janani Suraksha Yojana.
- Capacity building of health care providers in basic and comprehensive obstetric care.
- Operationalization of sub-centres, Primary Health Centres, Community Health Centres and District Hospitals for providing 24x7 basic and comprehensive obstetric care services.
- Name Based Tracking of Pregnant Women to ensure antenatal, intranatal and postnatal care.
- Mother and Child Protection Card in collaboration with the Ministry of Women and Child Development to monitor service delivery for mothers and children.
- Engagement of more than 800,000 Accredited Social Health Activists (ASHAs) to generate demand and facilitate accessing of health care services by the community.
- Village Health and Nutrition Days in rural areas as an outreach activity which also serves as a platform to promote institutional delivery.
- A new initiative namely Janani Shishu Suraksha Karyakaram (JSSK) has been launched recently on 1st June, 2011, which entitles all pregnant women delivering in public health institutions to absolutely free and no expense delivery including Caesarean section. The initiative stipulates free drugs, diagnostics, blood and diet,

besides free transport from home to institution, between facilities in case of a referral and drop back home. Similar entitlements have been put in place for all sick newborns accessing public health institutions for treatment till 30 days after birth.

(b) Funds for maternal health activities including institutional deliveries are released to the States as a part of RCH and Mission Flexiblepool.

In the year 2005-06, under RCH Flexiblepool, Rs. 898.84 crores and under Mission Flexible pool, Rs. 962.13 crores were released to the States. Similarly, in the year 2006-07, under RCH Flexiblepool, Rs. 1351.70 crores and under Mission Flexible pool, Rs. 2053.71 crores were released to the States.

State-wise release of funds under both the pools is given in Statement

#### Statement

# Allocation and Release under RCH Flexible-Pool (Excluding Routine Immunization) for the F.Ys. 2005-06 to 2006-07

(Rs. in crore)

SI.	States	2005-06		2006-07	
No.					
		Allocation	Release	Allocation	Release
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	0.71	0.45	0.61	0.48
2.	Andhra Pradesh	93.24	58.85	113.25	134.39
3.	Arunachal Pradesh	5.68	7.35	4.48	6.74
4.	Assam	107.46	64.92	113.26	55.76
5.	Bihar	123.72	29.38	160.91	113.14
6.	Chandigarh	1.00	0.74	1.26	0.82
7.	Chhattisgarh	32.94	27.46	40.62	43.96
8.	Dadra and Nagar Haveli	0.56	0.35	0.58	0.48
9.	Daman and Diu	0.58	0.23	0.56	0.59
10.	Delhi	15.98	7.27	20.63	13.38
11.	Goa	1.70	1.06	1.91	0.46
12.	Gujarat	60.05	33.83	75.73	49.35

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1 2	3	4	5	6
13. Haryana	25.31	11.43	31.36	30.13
14. Himachal Pradesh	9.21	5.01	9.34	6.18
15. Jammu and Kashmir	13.79	6.05	15.05	10.53
16. Jharkhand	42.17	40.60	52.53	21.41
17. Karnataka	64.27	28.80	78.87	73.20
18. Kerala	39.03	21.44	47.59	31.20
19. Lakshadweep	0.56	0.12	0.53	0.58
20. Madhya Pradesh	95.31	66.20	117.11	114.35
21. Maharashtra	115.09	52.81	144.53	119.25
22. Manipur	13.58	7.43	10.06	4.32
23. Meghalaya	10.01	4.50	10.02	6.12
24. Mizoram	14.62	11.82	3.90	1.44
25. Nagaland	8.70	6.61	8.39	3.73
26. Orissa	58.68	40.50	71.36	60.01
27. Pondicherry	1.36	0.87	1.30	1.38
28. Punjab	29.43	17.42	36.30	23.72
29. Rajasthan	86.48	40.01	109.57	105.22
30. Sikkim	2.89	1.00	2.24	2.18
31. Tamil Nadu	74.58	61.39	92.61	74.80
32. Tripura	12.86	6.00	13.42	7.69
33. Uttar Pradesh	251.37	169.73	322.43	156.00
34. Uttarakhand	14.10	7.46	16.31	12.91
35. West Bengal	95.13	59.83	119.60	65.82
GRAND TOTAL:	1522.16	898.34	1848.22	1351.70

*Notes:* The above Releases relate to central Government grants and do not include State share contribution.

# Allocation and Release under Mission Flexible Pool for the F.Ys. 2005-06 to 2006-07

(Rs. in crore)

SI. No.	States	2005-06		2006-07	
1.0.		Allocation	Release	Allocation	Release
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	0.00	1.49	0.51	0.63
2.	Andhra Pradesh	0.00	46.20	102.90	119.19
3.	Arunachal Pradesh	0.00	10.05	11.54	31.07
4.	Assam	0.00	36.02	281.19	245.41
5.	Bihar	0.00	68.37	146.62	125.79
6.	Chandigarh	0.00	0.44	1.19	0.47
7.	Chhattisgarh	0.00	29.10	36.74	61.75
8.	Dadra and Nagar Haveli	0.00	0.47	0.34	0.54
9.	Daman and Diu	0.00	0.59	0.27	0.67
10.	Delhi	0.00	1.37	18.70	4.54
11.	Goa	0.00	1.86	1.87	1.12
12.	Gujarat	0.00	46.38	68.89	93.63
13.	Haryana	0.00	23.50	28.75	34.32
14.	Himachal Pradesh	0.00	16.15	8.33	30.29
15.	Jammu and Kashmir	0.00	18.68	13.78	31.39
16.	Jharkhand	0.00	32.48	47.63	46.53
17.	Karnataka	0.00	48.84	71.78	84.38
18.	Kerala	0.00	25.26	43.37	44.60
19.	Lakshadweep	0.00	0.94	0.14	0.28
20.	Madhya Pradesh	0.00	82.23	106.82	136.62
21.	Maharashtra	0.00	65.33	131.31	113.94

1 2	3	4	5	6
22. Manipur	0.00	7.52	25.15	20.48
23. Meghalaya	0.00	7.22	24.33	19.51
24. Mizoram	0.00	6.01	9.48	32.43
25. Nagaland	0.00	7.83	21.03	22.62
26. Orissa	0.00	59.32	64.97	66.91
27. Pondicherry	0.00	1.76	1.36	1.64
28. Punjab	0.00	24.37	33.00	42.41
29. Rajasthan	0.00	70.56	99.84	138.06
30. Sikkim	0.00	3.09	5.77	18.22
31. Tamil Nadu	0.00	31.63	84.19	97.93
32. Tripura	0.00	3.92	33.81	12.97
33. Uttar Pradesh	0.00	129.52	293.58	241.77
34. Uttarakhand	0.00	17.54	14.97	15.92
35. West Bengal	0.00	36.10	109.03	115.71
GRAND TOTAL:	0.00	962.13	1943.18	2053.71

*Notes:* The above Releases relate to Central Governments grants and do not include State share contribution.

# Establishment of more medical colleges in Eastern and Northern India

874. MS. MABEL REBELLO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a large number of medical institutions are concentrated in Southern and Western India;

(b) if so, the reasons therefor;

(c) whether the Ministry has any projects to locate more medical institutions in Eastern and Northern India;

- (d) whether it has worked out any specialised schemes for these areas; and
- (e) if so, the details thereof?